

THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR
ORDER SHEET

APPLICATION NO.: OA 259/01 with MA 408/02

Applicant (s) Vijay kumar & others

Respondent (s) UOI & others

Advocate for Applicant (s)

Advocate for Respondent (s)

NOTES OF THE REGISTRY

ORDER OF THE TRIBUNAL

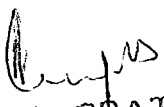
8-5-2003

Mr. Shriv Kumar, Counsel for the applicant.

Mr. Tej Ashish Sharma, Counsel for the respondents 1 & 2

Mr. Anupam Agarwal, Counsel for the respondent No. 3.

The learned Counsel for the applicant states the grievance of the applicant has been redressed. Consequently the OA is dismissed as having become infructuous.


A. P. NAGRATH
ADMINISTRATIVE MEMBER


G. L. GUPTA
VICE CHAIRMAN

copy sent / signed
no. 1015 to 17
dt. 21/5